

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO.2670
ANSWERED ON 02ND AUGUST, 2022

NATIONAL MISSION ON FOOD PROCESSING

2670. SHRI GNANATHIRAVIAMS.:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the basic objective of National Mission on Food Processing (NMFP) is the decentralization of implementation of food processing related schemes for ensuring substantial participation of State /UT Governments.
- (b) if so, the details thereof and whether the Mission is expected to improve the Government's outreach significantly in terms of planning, supervision, monitoring of various schemes apart from playing a more meaningful role in policy formation; and
- (c) the quantum of funds allocated, State-wise particularly in Tamil Nadu?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) & (b): Yes Sir; The basic objective of National Mission on Food Processing (NMFP) (launched in 2012) aimed at decentralization of implementation of Ministry's schemes, leading to substantial participation of State/ UT Governments. The State/UT Governments were given flexibility in implementing the schemes included in the NMFP based on the needs of local area. The NMFP contemplated establishment of a National Mission as well as corresponding Missions at the State/UT level and District level.

However, the Government of India delinked the NMFP from Central Government support from the financial year 2015-16. State Governments had to decide to continue (or not) NMFP Scheme out of their increased resources resulting from the recommendations of 14th Finance Commission.

(c): The Quantum of funds allocated, State-wise particularly in Tamil Nadu is at **Annexure.**

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2670 ANSWER ON 02ND AUGUST, 2022 REGARDING “NATIONAL MISSION ON FOOD PROCESSING”

(Rs.in crore)

S.No.	State/UTs	2012-13	2013-14	2014-15
		Allocation	Allocation	Revised Allocation
1.	ANDAMAN AND NICOBAR ISLANDS	2.64	1.77	1.41
2.	ANDHRA PRADESH	14.24	11.58	14.60
3.	ARUNACHAL PRADESH	4.20	2.70	2.35
4.	ASSAM	5.47	3.97	2.98
5.	BIHAR	11.42	9.07	6.60
6.	CHANDIGARH	2.28	1.06	0.00
7.	CHHATTISGARH	7.88	5.91	5.94
8.	DADRA AND NAGAR HAVELI	2.28	1.06	0.00
9.	DAMAN AND DIU	2.26	1.02	0.00
10.	DELHI	2.73	1.97	1.53
11.	GOA	3.66	2.15	1.56
12.	GUJARAT	11.15	8.83	8.89
13.	HARYANA	5.92	4.16	12.00
14.	HIMACHAL PRADESH	5.09	3.42	3.43
15.	JAMMU AND KASHMIR	9.00	6.91	5.03
16.	JHARKHAND	7.09	5.20	3.78
17.	KARNATAKA	11.11	8.79	8.84
18.	KERALA	6.23	4.44	3.22
19.	LAKHADWEEP	2.25	1.01	1.00
20.	MADHYA PRADESH	14.27	11.61	11.69
21.	MAHARASHTRA	16.51	13.61	13.71
22.	MANIPUR	3.79	2.29	2.14
23.	MEGHALAYA	3.80	2.30	2.15
24.	MIZORAM	3.71	2.21	2.11
25.	NAGALAND	3.71	2.21	2.11
26.	ODISHA	9.24	7.12	7.16
27.	PUDUCHERRY	2.30	1.11	1.06
28.	PUNJAB	6.16	4.37	4.39
29.	RAJASTHAN	14.77	12.06	12.15
30.	SIKKIM	3.58	2.08	2.04
31.	TAMIL NADU	10.40	8.16	5.94
32.	TELANGANA	0.00	0.00	4.88
33.	TRIPURA	3.74	2.24	2.12
34.	UTTER PRADESH	20.03	16.75	12.21
35.	UTTARAKHAND	5.23	3.54	2.56
36.	WEST BENGAL	10.60	8.33	8.39
	TOTAL	248.74	185.01	179.97